

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 15.12.2009
ANSWERED ON
DPAP IN MADHYA PRADESH .

2918

Smt. Maya Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state :-

- (a) whether the State Government of Madhya Pradesh has sent for any proposal under Drought Prone Area Programme (DPAP);
- (b) if so, the amount involved in the proposal and whether it is still pending with his Ministry;
- (c) whether any time-frame has been set for the disposal of the proposal; and
- (d) whether due to the process of approval to the proposal being time taking the possibility of costs escalation is higher?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI SISIR KUMAR ADHIKARI)

(a) to (c) Since 26.02.2009, Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP), and Integrated Wastelands Development Programme (IWDP) of the Department of Land Resources have been consolidated into a single programme called as Integrated Watershed Management Programme (IWMP).

Under IWMP, the projects are sanctioned by the State Level Nodal Agency

(SLNA) as per the criteria for selection of watersheds given in the Common Guidelines 2008. The funds are being released by Department of Land Resources as per the projects sanctioned by the SLNA. So far, Madhya Pradesh SLNA (Rajiv Gandhi Mission for Watershed Management, Bhopal) has sanctioned 103 projects in 30 Districts under IWMP during 2009-10 covering an area of 6.01 Lakh ha. with a total cost Rs. 721.79 crore. An amount of Rs.38.98 crore as Central Share of part of 1st installment for these 103 projects has been released during the current financial year to the State.

However, funds are being released to the earlier sanctioned on-going, DPAP projects. So far, a total of 79 proposals involving Rs.40.32 crores under DPAP have been received in the Department from Govt. of Madhya Pradesh for release of funds. Out of 79 proposals, 40 proposals involving Rs.27.56 crores have been released. 8 proposals involving 3.67 crore are under process for release. The remaining 31 proposals involving Rs.9.09 crore are pending with Department for the want of clarification/documents etc. The same has been conveyed to State Govt. These pending proposals will be processed for release as soon as clarification/documents are received from the State Govt.

(d) There is no provision for cost escalation in the Guidelines of the Programme.